


**ADHOC COMMITTEE**  
**BAR COUNCIL OF MEGHALAYA**  
**SHILLONG**

**NOTIFICATION**

HCM. II/50/2014-Estt/826

Dated Shillong 16<sup>th</sup> November, 2022

It is hereby notified to all concerned that **Shri Kupar Singh Kynjing, Sr. Advocate** has been elected as **Chairman** and **Dr. Nitesh Mozika, Sr. Advocate** as **Vice-Chairman** of the Bar Council of Meghalaya, Shillong under **Rule 41** of the **Bar Council of Meghalaya Election Rules, 2021** for a period of two years as per **Rule 42** of the aforesaid Rules.

  
**RETURNING OFFICER/MEMBER**  
**ADHOC COMMITTEE,**  
**BAR COUNCIL OF MEGHALAYA**  
**SHILLONG**


**Memo No. HCM.II/50/2014-Estt/ 826-A**  
**Copy to:**

**Dated Shillong 16<sup>th</sup> November, 2022**

1. The Advocate General, High Court of Meghalaya, Shillong for favour of kind information.
2. Shri K.S. Kynjing, Sr. Advocate / Chairman, Bar Council of Meghalaya, Shillong for favour of kind information and necessary action.
3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
7. Shri. T.T. Diengdoh, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
8. Shri. S.P. Mahanta, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
9. Dr. Nitesh Mozika, Sr. Advocate / Vice-Chairman, Bar Council of Meghalaya, Shillong for favour kind information and necessary action.
10. Shri. Kaustav Paul, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.



11. Shri. Subir Ranjan Sen, Advocate for favour kind information and necessary action.
12. Smti. N.G. Shylla, Advocate, for favour kind information and necessary action.
13. Shri. Devorsi G. Momin, Advocate for favour kind information and necessary action.
14. Shri. Kishore Ch. Gautam, Advocate for favour kind information and necessary action.
15. Shri. Paul Roy Paske, Advocate for favour kind information and necessary action.
16. Shri. Sujit Dey, Advocate for favour kind information and necessary action.
17. Smti. Sowanki Luckina Phyllei, Advocate for favour kind information and necessary action.
18. Shri. Heletson Nongkhaw, Advocate for favour kind information and necessary action.
19. Shri. Nelson Kharnabi, Advocate for favour kind information and necessary action.
20. Th. Rakesh Singh, Advocate for favour kind information and necessary action.
21. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
22. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
23. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
24. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
25. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
26. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
27. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
28. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
29. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
30. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
31. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
32. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- ✓ 33. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
34. Notice Board.
35. Office File.

  
**RETURNING OFFICER/MEMBER  
ADHOC COMMITTEE,  
BAR COUNCIL OF MEGHALAYA  
SHILLONG**

3842  
16/11/22